

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

167/2012
CA.1766/2015

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M

Name of the Company	Dr.Tapati Chakraborty & Ors -Versus- Dev Sahitya Kuthir Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. R. GHOSH, ADVOCATE
2. MR. M. A. JABBAR, ADVOCATE
3. MR. N. KHANJOY, ADVOCATE

[Signature]
PETITIONERS

. MANJU

1. MRS. ~~MA~~ BHUTERIA, Adv.
2. MR. ~~D~~ MAJUMDAR, Adv.

[Signature]
27/7/17

RESPONDENTS

[Signature]
27/07/2017

[Signature]
27/7/17

27-07-2017 – CP No. 167/2012 – CA 1766/2015 – Dr. Tapati Chakraborty & Ors Vs. Dev Sahitya Kuthir Pvt. Ltd. & Ors.

ORDER

The Ld. Lawyer on behalf of the petitioner as well as on behalf of the respondent(s) are present.

Both side prayed for some time on account of settlement.

Heard; the prayer of the parties is allowed.

Fix on 09-08-2017.

sd.

MANORAMA KUMARI
MEMBER(J)